

ITEM NO.37

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 33473/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY S.L.P (C) No. 20480-20483/2018 & SLP No. 307/2019 TO BE
LISTED BEFORE HON'BLE JUDGE IN CHAMBER
IA No. 33473/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 20480-20483/2018 (XI)

(**Mr. Bharat Sangal AOR has been designated as Senior Advocate.
Notice for alternative arrangement has been issued. Fresh
appearance is awaited.***)

SLP(C) No. 307/2019 (XI)

(SC 307/2019 to be listed before the Hon'ble Judge-in-Chambers
IA No. 179032/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 21136-21148/2019 (X)

Date : 30-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. Sanjeev Bhatnagar, Adv.
Mr. Sounak D. Das, Adv.
Mr. Rupī Sagar, Adv.
Mr. Abhijit Bhatnagar, Adv.
Mr. Prakash Kumar Singh, AOR

Mr. B.S. Mor, Adv.
Mr. Somit Sinhmar, Adv.
Mr. R. C. Kaushik, AOR

Mr. V. K. Verma, AOR
Mr. M. D. Sagar, Adv.

Mr. Nagarkatti Kartik Uday, AOR

Mr. Vedushi Garg, Adv.

For Respondent(s) Mr. M. R. Shamshad, AOR
Mr. Aditya Samaddar, Adv.
Ms. Sarah Haque, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.20480-83/2018 & SLP(C) No.307/2019 :

Vakalatnama has been filed by Mr. Nagarkatti Kartik Uday,
Advocate on Record for petitioners in SLP(C) No.20480-83/2018.

Let the counsel may take appropriate steps in effecting
service on the unserved respondents.

Delay in filing spare copies is condoned.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER